

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT -III, NEW DELHI.

(IB)-395/ND/2017

In the matter of:

Mr. Ashok Kanodia

...Applicant.

v.

Shiv Priya Cables Pvt. Ltd.

...Respondent

**SECTION:** Under Section 9 IBC .

**Order delivered on 07.12.2017**

**Coram:**


R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

For the Petitioner  
Respondent

Rahul Kadyan, Adv.

**ORDER**

Ld. counsel for the parties are present. It is represented by the Id. Counsel for the petitioner that a settlement is being arrived at between the parties. Both the counsels represent that otherwise the pleadings in the matter is complete and the matter is ready for final hearing. The matter be posted for reporting settlement failing which enquiry on 22.12.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

\*KCS\*